

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-444(PB)/2017

IN THE MATTER OF:

Siddhi Enterprises

.....Petitioner

v.

Amrapali Sapphire Developers Pvt. Ltd.

.....Respondent

SECTION : UNDER SECTION 9

Order delivered on 14.11.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Deepa Krishan

Hon'ble Member (T)

For the Petitioner(s):

Mr. Ritesh Agarwal & Mr. Sohel Rishabh, Advocates

For the Respondent(s) :

Mr. Alok Aggarwal & Ms. Rati Tandon, Advocates

ORDER

Notice of the petition.

Mr. Alok Agarwal accepts notice.

A copy of complete set of paper book has already been served on the learned counsel for the respondent. Reply, be filed before the next date of hearing with a copy in advance to the learned counsel for the petitioner.

List for further consideration on 22.11.2017.

-Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

-Sd-
(DEEPA KRISHAN)
(MEMBER TECHNICAL)

14.11.2017
Vineet